

(b) whether the domestic power supply equipment major like BHEL and L&T are not fully equipped to handle huge demand for super critical power generation equipment at this stage;

(c) whether major global power equipment makers like Alstom, Toshiba and Ansaldo Caldie have expressed their intention to set up manufacturing bases in the country; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI) : (a)

The Ministry of Power had put up a proposal to Empowered group of Ministers (EGoM) on Ultra Mega Power Project (UMPP) for stipulating a condition for sourcing main plant equipment with a condition of phased domestic manufacturing (PMP) for future UMPPs EGoM has set up a committee under the chairmanship of Member (Industry), Planning Commission for looking into the details and work out the modalities in this regard. The committee had two meetings so far.

(b) to (d) In view of large capacity addition planned and initiatives taken for enhancing indigenous manufacturing capacity for supercritical units in the country, BHEL have taken up capacity augmentation programme and envisage to increase their manufacturing capacity to 20,000 MW (13500 MW for large thermal power units). In addition, three Joint Ventures have been/are being set up for manufacturing of supercritical boilers and three Joint Ventures have been set up for manufacturing of supercritical turbine generators in the country as per details given hereunder:-

(Planned manufacturing capacity per annum)

Venture	Boilers	Turbine-generators
L&T-MHI	4000 MW	4000 MW
Alstom-Bharat Forge	-	5000 MW
Toshiba - JSW	-	3000 MW
Ansaldo-GB Engg.	4000 MW	-
Thermax-Babcock & Wilcox	3000 MW	

**Transmission and distribution losses**

†2562. SHRI RAJ MOHINDER SINGH MAJITHA:

SHRI SHIVANAND TIWARI:

Will the Minister of POWER be pleased to state:

†Original notice of the question was received in Hindi.

(a) whether it is a fact that a loss of nearly Rs. 30,000 crore has been estimated due to transmission and distribution losses in the country;

(b) if not, the estimates in this regard;

(c) whether any plan has been prepared to do away with these losses; and

(d) if so, the details thereof and by when the above loss would be brought on par with international norms?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI) : (a) and (b) As per the 6<sup>th</sup> Report on the performance of the State Power Utilities for the years 2005-06 to 2007-08 published by PFC, the overall commercial losses of the utilities for the years 2005-06 to 2007-08 are as under :

Year	Commercial Losses Without Subsidy (Rs in Crores)	Commercial Losses with Subsidy (Rs in Crores)
2005-06	20869	8071
2006-07	27101	13452
2007-08	31862	12462

Source: PFC

(c) and (d) Government of India has launched Restructured Accelerated Power Development and Reform Programme (R-APDRP) in July 2008 as a central sector scheme for XI Plan aimed at turnaround of power distribution sector. The scheme comprises of two parts-Part-A & Part-B. Part-A of the scheme being dedicated to establishment of IT enabled system for achieving reliable & verifiable baseline data system in all towns with population greater than 30,000 as per 2001 census (10,000 for Special Category States), installation of SCADA/DMS for towns with population greater than 4 lakhs & annual input energy greater than 350 MU is also envisaged under Part-A. 100% loan is provided under R-APDRP for Part-A projects and shall be converted to grant on completion and verification of same by Third Party Independent Evaluating Agencies (TRIEA) appointed by

MOP/PFC. MOP, GOI has earmarked Rs. 10,000 Crores for R-APDRP Part-A. Part-B deals with regular Sub Transmission and Distribution system strengthening and upgradation projects. The focus for Part-B shall be loss reduction on sustainable basis. 25% loan is provided under Part-B projects and upto 50% of scheme cost is convertible to grant depending on extent of maintaining AT&C loss level at 15% level for five years. For special category states, 90% loan is provided by GOI for Part-B projects and entire GOI loan shall be converted to grant in five tranches depending on extent of maintaining AT&C loss level at 15% level for five years. It is expected that on successful completion of the scheme, the AT&C losses will be reduced to the extent of 15% in the project areas.

#### Rise in cost of electricity generation

†2563. SHRI SHIVANAND TIWARI:

SHRI RAJ MOHINDER SINGH MAJITHA:

Will the Minister of POWER be pleased to state:

(a) whether it is a fact that average cost of power generation and supply has increased from RS. 3.60 per unit to Rs.4.16 per unit in the country during 2005-06 to 2009-10;

(b) if not, the facts thereof;

(c) whether it is also a fact that per unit sales price of electricity in the country has increased upto 17.4 percent during the above said period; and

(d) if not, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): (a) and (b) The average rate of sale of power in the country has increased from Rs. 1.98 per unit to Rs. 2.36 per unit between the year 2005-06 to 2008-09. The details are given as under:

Year	Average Rate of sale of Power (Rs./ kWh)
2005-06	1.98
2006-07	1.98
2007-08	2.11
2008-09	2.36

(c) and (d) Per unit sale price of electricity in the country during the above period (2005-06 to 2008-09) has increased by 19.2%.

#### Fast Track Power Projects

2564. SHRI RANJITSINH VIJAYSINH MOHITE-PATIL: Will the Minister of POWER be pleased to state:

†Original notice of the question was received in Hindi.